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## Cooking gas connections on medical grounds

H12. SHRI GURUDEV GUPTA: SHRI RAMACHANDRA BHARDWAJ:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total number of applications for allotment of cooking gas connections in Delhi on medical grounds recommended by Members of Parliament which are pending sanction; and
- (b) by when the cooking gas connections are likely to be provided to the applicants?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) Of the 1320 gas connections in Delhi recommended for sanction on priority by Members of Parliament on medical grounds from April to November, 1981, 40 applications are pending disposal in this Ministry. They will be disposed off on merits shortly.

## Bonus to P & T employees

\*213. SHRI SHRIDHAR WASUDEO DHABE;

> SHRI NARASINGHA PRASAD NANDA:

Will the Minister of COMMUNICA-TIONS be pleased to state;

- (a) whether it is a fact that bonus to the employees of P&T Department for the year 1980.81 has been paid: . (b) if so, what amount has been paid on this account and on what basis; and
- (c) whether any category of employees has been excluded from the payment of bonus; and if so, what are the reasons therefor?

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) Yes.

21 days wages were sanctioned and paid to the P&T Departmental employees, on the basis of their productivity achieved according to an Jgreed formula during the year 1980-

- The quantum of bonus was computed on the basis of a formula that had been agreed to in the P&T Departmental Council (JCM). For Extra Departmental Employees and casual labourers also the disbursements were made on the basis of a similar formula. For Extra Departmental Employees an ex-gratia payment on the basis of a uniform monthly wage of Rs. was allowed. Casual labour who had worked for at least 240 days of each year for 3 years or more as on 31-3-81 were paid an exgratia payment computed on the basis of a monthly wage oi Rs. 150.
- (c) Part-time employees paid from contingencies have not been sanctioned Productivity Linked Bonus as they are not covered by the agreement.

## Extra Departmental Stamp Vendor

- \*214. SHRI SURENDRA MOHAN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that a proposal for sanctioning the post of an Extra Departmental Stamp Vendor in Pushp Vihar Post Office has been pending since 1st January 1981;
- (b) if so, what are the reasons therefor;
- (c) by when Government propose to provide an Extra Departmental Stamp Vendor in that Post Office?

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN); (a) and (b) No, Sir.

(c) An Extra Departmental Stamp Vendor will be provided in Pushp Vihar . Post Office, New Delhi, when the same is justified on the basis of norms as prescribed by the Depart-

## Fertilizer factory at Kakinata

- \*215. SHRI M. R. APPAROW: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what is the present stage of the proposal for starting a fertilizer factory at Kakinada: and